

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) No Sir, However, the Government has been implementing schemes for development of Tribal areas in the country including the State of Tamil Nadu.

(b) and (c) A statement indicating the name of the scheme in operation, funds released and the amount utilised is enclosed.

(d) Under the Centrally sponsored schemes of Construction of Boys Hostels, Girls Hostels and Ashram Schools, Central Assistance is Released on 50:50 basis depending upon the receipt of the proposal and availability of State share in the State budget. Under the Central Sector scheme of Vocational Training Centres, and educational complex

100% grant is given for setting up and running of centres/complexes. Under other schemes like grant-in-aid to NGOs etc. 90% grant is given to the NGOs for establishing and running of activities like Educational Complex, Balwadies, Computer Centres etc. on the basis of the recommendations of the State Governments.

(e) to (g) The funds are reported to have been fully utilised except an amount of Rs. 6.80 lakhs under Article 275(I) during the year 1996-97.

(h) The State Govt. has repeatedly been reminded to spend the entire assistance, including the State share, during the period and for the purpose the grant is meant for. The unutilised amount reported by the State Govt. is deducted from the future grants.

Statement

S.No.	Name of the Scheme	(Rs. in lakhs)					
		1995-96		1996-97		1997-98	
		Rel.	Exp.	Rel.	Exp.	Rel.	Exp.
1.	SCA to TSP	274.44	274.44	238.81	232.01	243.71	243.71
2.	Art 275 (1)	63.00	63.00	63.00	63.00	121.0	121.00
3.	Vocational Training Centres in Tribal Areas	-	-	-	-	-	-
4.	Ashram Schools	-	-	-	-	-	-
5.	Girls Hostel	Nil	-	8.04	N.R.	-	-
6.	Boys Hostel	-	-	35.24	N.R.	-	-
7.	Educational Complex In Low literacy pockets for Tribal Girls	Nil	-	Nil	-	Nil	-
8.	Research & Training	16.53	16.53	9.30	9.30	30.50	30.50
9.	Establishment of Village Grain Bank	Nil	-	Nil	-	Nil	-
10.	Grant-in-aid to NGOs	17.81	17.81	30.00	30.00	17.03	17.03

Unification Price of Levy Sugar in Uttar Pradesh

72. SHRI ASHOK PRADHAN : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the Union Government have received some proposals/suggestions from the Government of Uttar Pradesh relating to re-scheme of supply of unification price of levy sugar, during the last three years, till date;

(b) if so, the details thereof;

(c) the details of progress made therein and the reasons for delay in this regard; and

(d) the time by which the aforesaid proposal of the State of Uttar Pradesh is likely to be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV) : (a) and (b) No proposal has been received from Government of Uttar Pradesh regarding "re-scheme of supply of unification price of levy sugar" till date.

(c) and (d) Do not arise. *K.P. 94*

Law and Order Situation in Jammu and Kashmir

73. SHRI BASWARAJ PATIL SEDAM : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present status of the law and order situation in Srinagar area;

(b) the number of tourists visited Srinagar this year as compared to last year;

(c) the time by which refugees are likely to be sent back to their homes;

(d) the total number of these refugees settled there, till-date;

(e) the details of militants, banned organisation functioning in the State;

(f) the number of criminals arrested so far; and

(g) the action taken by the Government to improve the situation during the last one year?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) The law and order situation in Srinagar area continues to be under control despite all out efforts by militants to step up violence in the area.

(b) The number of tourists who visited the Kashmir Valley during the years 1997 and 1998 is indicated below :-

Year	No. of tourists
1997	16138
1998 (Upto Nov.'98)	109435

(c) and (d) The total number of Kashmir migrants families staying in Jammu region, Delhi and other States of the country is 51122. The Government of Jammu and Kashmir has intimated that the issue regarding return of Kashmiri migrants is on its top agenda. To achieve this objective, the State Government has constituted a Sub-Committee of Ministers of Revenue, Law, Finance and Tourism to examine the whole issue and make recommendations. Meanwhile, a social interaction programme has been initiated under which groups of migrants have visited various districts of the Valley wherein they have interacted with the locals with a view to paving the way for the return of the migrants.

(e) The Jammu & Kashmir Liberation Front has been banned by the Central Government under section 3 of the Unlawful Activities (Prevention) Act, 1967.

(f) The number of militants/suspects arrested under the substantive laws in J&K during the years 1997, 1998, 1999 (upto 31.1.99) is as under :-

Year	No. of militants/ suspects arrested.
1997	294
1998	457
1999 (Upto 31 Jan.'99)	16

(g) With a view to tackling the problem of terrorism in Jammu and Kashmir, the Government has adopted a multi-pronged approach which includes, inter alia, strengthening the border management, neutralising plans of the militants by proactive action against them in the hinterland, gearing up intelligence machinery, galvanising development programmes and deepening of the democratic process, etc. There has been significant improvement in the situation.

[Translation]

7 Scheme for Rural Areas

74. SHRI RAMSHAKAL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have conducted any study with regard to the persons benefited from Rural Areas Employment Programme during the last three years;

(b) if so, the details thereof, State-wise; and

(c) the schemes formulated for providing employment in Rural Areas during 1998?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) The Ministry of Rural Areas & Employment has conducted the following studies with regard to Rural Areas Employment Programme during the last three years:

- (i) Concurrent Evaluation of Integrated Rural Development Programme (IRDP) (5th round) from July, 1995 to June, 1996.
- (ii) Employment Generation Programme in KBK districts of Orissa (March 1997 to June, 1997).
- (iii) Impact Analysis of Indira Awaas Yojana (IAY) & Million Wells Scheme (MWS) (Feb. 1997 to August, 1997)
- (iv) Impact Assessment of Wage Employment Programme in selected rural areas of India (Feb. 1998 to Sept. 1998).

Concurrent Evaluation in respect of Indira Awaas Yojana (IAY) and Million Wells Scheme (MWS) is currently in progress in all the districts in the country where these schemes are implemented. These studies cover beneficiaries also.

(c) The various self employment programmes i.e. Integrated Rural Development Programme (IRDP), Ganga Kalyan Yojana (GKY), Training of Rural Youth for Self Employment (TRYSEM) Supply of Improved Tool Kits to Rural Artisans (SITRA) and Development